

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6815  
ANSWERED ON:10.05.2000  
WAKF PROPERTIES  
HARPAL SINGH SATHI

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of Wakf properties which are under the occupation of Government of Punjab/Haryana/Himachal Pradesh/Administration of Chandigarh;
- (b) the Wakf properties which have been allotted to them by the Board;
- (c) the properties which have been encroached upon by them; and
- (d) the steps taken to retrieve the encroached/illegally occupied properties and the outcome thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

SMT. MANEKA GANDHI

- (a)to(d) Information is being collected and will be laid on the Table of the House.